

CENTRAL ELECTRICITY REGULATORY COMMISSION
New Delhi

Petition No. 448/TT/2025

Subject : Petition for truing up of the transmission tariff for the 2019-24 tariff period and determination of the transmission tariff for the 2024-29 tariff period for the Combined Asset under the "Transmission System associated with evacuation of power from Karcham Wangtoo Hydro Electric Project (HEP) located in the State of Himachal Pradesh to POWERGRID Abdullapur Sub-station located in the State of Haryana" in the Northern Region.

Petitioner : Powergrid Himachal Transmission Limited (PHTL)

Respondents : Uttar Pradesh Power Corporation Limited (UPPCL) & 14 Others

Date of Hearing : **22.4.2026**

Coram : Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
Shri Ravinder Singh Dhillon, Member

Parties Present : Shri Zafrul Hasan, PGCIL
Ms. Supriya Singh, PGCIL
Shri Vishal Sagar, PGCIL
Shri Omar Farooq, PGCIL

Record of Proceedings

The matter was heard through a virtual hearing.

2. During the course of the hearing, the representative of the Petitioner submitted that the Petitioner has filed rejoinder to the reply of UPPCL. He further submitted that the pleadings in the matter are completed.
3. None of the Respondents made appearance during the course of hearing.
4. After hearing the Petitioner's representative, the Commission directed the Respondents (other than UPPCL) to file their respective replies, if any, within two (2) weeks, with an advance copy to the Petitioner, who may file its rejoinder, if any, within two (2) weeks, thereafter.



5. Subject to the above, the Commission reserved the matter for order.

By order of the Commission

**sd/-
(T. D. Pant)
Joint Chief (Law)**

